

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER :** TP (HC) /54 & 55/CAA/2017  
**NAME OF THE TRANSFEROR :** BOVIAN HEALTH CARE PVT LTD  
**NAME OF THE TRANSFERRE :** GLOBION INDIA PVT LTD  
**UNDER SECTION :** 230

S.No.	Name (in Capital)	Represented by	Signature
1.	S.P. MURUGU KRISHNAN	Counsel for Petitioner	S. P. Muruganathan

**ORDER**

Counsel for petitioner present and submitted that the report of the RD and Official Liquidator has been received. The Registry is directed to place the said reports in the file for hearing. Put up on 20.07.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**